

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION NO. 1846**  
TO BE ANSWERED ON 14.03.2022

**Revival of PSEs**

**1846: Ms. RAMYA HARIDAS:**

Will the Minister of FINANCE be pleased to state:

- (a) the number of Public Sector Enterprises (PSEs) which are running on full capacity utilization and are making profits during last five years ;
- (b) the number of PSEs which are running in loss and the cumulative loss made during the said period;
- (c) whether there is a proposal to revive any of the loss-making companies and if so, the details thereof;
- (d) the names of the PSEs which are likely to be disinvested and the total amount to be made from such disinvestments; and
- (e) the total number of employees working in the loss-making PSEs?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE**  
**(DR. BHAGWAT KRISHANRAO KARAD)**

(a) The capacity utilization varies across the various products manufactured by the CPSEs based on the availability of raw materials and demand of the final products. The number of profit making CPSEs during the period 2016-17 to 2020-21 is given in the following table:

Year	No. of Profit making CPSEs
2016-17	175
2017-18	183
2018-19	178
2019-20	171
2020-21	177

(b) The number of CPSEs which are continuously running in losses during the period 2016-17 to 2020-21 is 24 and the cumulative loss of these loss making CPSEs for each year is given below:

Year	2016-17	2017-18	2018-19	2019-20	2020-21
Total Loss (Rs. Crore)	15060	17455	28218	29226	20261

(c) The Government has notified the New Public Sector Enterprise (“PSE”) Policy in February, 2021 and the CPSEs are to be dealt according to the provisions of the policy.

(d) The Government, since 2016, has given ‘in-principle’ approval for strategic disinvestment of 35 CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs and IDBI Bank. Out of the 36 cases, 33 are being handled by Department of Investment and Public Asset Management (DIPAM) and 3 cases are being handled by the respective Administrative Ministry/Department. Out of the 33 cases being handled by DIPAM, strategic disinvestment transactions have been completed in 9 cases; 5 CPSEs are under consideration for closure; 2 cases are held up due to litigation. Remaining 17 transactions are at various stages. List of ongoing transactions is given at Annexure-I. Besides, in certain CPSEs, where Government continues to retain control, disinvestment of minority stake is made to increase public participation through various SEBI-approved methods such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback of shares and Exchange Traded Funds (ETFs) offers from time to time based on prevailing market conditions and investor’s interest.

The RE of disinvestment receipts for FY 2021-22 was fixed at Rs. 78,000 crore. The Budget Estimate for 2022-23 has been kept at Rs. 65,000 crore, keeping in view the feasibility of transactions. However, actual realization of disinvestment proceeds depends upon prevailing market conditions, timing of the transaction and investors interest.

(e) The total number of regular employees working in loss making CPSEs as on 31.03.2021 is 2,68,869.

**Annexure-I**

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question Number 1846 to be answered on 14.3.2022

**List of CPSEs, including subsidiaries and Units of CPSEs/Organizations for which Government has given 'in-principle' approval for strategic disinvestment since 2016.**

**a. Ongoing Transactions being processed by DIPAM**

1.	Project & Development India Limited
2.	Engineering Project (India) Limited
3.	Bridge and Roof Co. India Limited
4.	Central Electronics Limited@
5.	BEML Limited
6.	Ferro Scrap Nigam Limited (subsidiary)
7.	Nagarnar Steel Plant of NMDC Limited
8.	Alloy Steel Plant, Durgapur^; Salem Steel Plant; Bhadrawati Steel Plant - units of Steel Authority of India Limited
9.	Pawan Hans Limited
10.	HLL Lifecare Limited
11.	Indian Medicines Pharmaceuticals Corporation Limited
12.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) (b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer \$
13.	The Shipping Corporation of India Limited
14.	Container Corporation of India Limited
15.	Neelachal Ispat Nigam Limited@
16.	Rashtriya Ispat Nigam Ltd.
17.	IDBI Bank Ltd.

^ Transaction halted for the time being.

@ Strategic Buyer selected

\$ Transaction Completed

**b. Ongoing Transactions being processed by respective Administrative Ministries**

18.	Various Units of India Tourism Development Corporation Limited
19.	Hindustan Antibiotics Limited
20.	Bengal Chemicals & Pharmaceuticals Limited